

>

Title: Secretary-General received a message from Rajya Sabha that Rajya Sabha at its sitting held on the 22nd March, 2011, agreed without any amendment to the National Capital Territory of Delhi Laws (Special Provisions) Bill, 2011, passed by Lok Sabha on the 18th March, 2011.

SECRETARY-GENERAL: Madam Speaker, I have to report a message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 22nd March, 2011 agreed without any amendment to the National Capital Territory of Delhi Laws (Special Provisions) Bill, 2011 which was passed by the Lok Sabha at its sitting held on the 18th March, 2011."
